

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(HQs):DELHI

CIRCULAR

It has come to the knowledge of the Ld. Principal District & Sessions Judge (HQs), that the data/reports of some courts are being received in this office without the signature and approval of the Ld. Presiding Officers.

As directed, all the Officers of Delhi Higher Judicial Service and Delhi Judicial Service, Central District, Tis Hazari Court are requested to issue necessary directions to the concerned officials that the information furnished to this office through electronic mode should be approved and duly signed by the Ld. Presiding Officers, either physically or digitally.

(Ankur Jain)

Officer Incharge(Judicial)
For Principal District & Sessions Judge(HQs)
Delhi

No.16541-16630/Stat./Instr./Gaz./2020 Dated, Delhi the 14.09.2020

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judges, all court complexes, Delhi/New Delhi.
2. All the Judicial Officers of DHJS & DJS, Central District, Tis Hazari Court, Delhi.
3. The Web-Site Committee (English/Hindi), Tis Hazari Court, Delhi.
4. Reader to the Principal District & Sessions Judge(HQs), Delhi.

Officer Incharge(Judicial)
For Principal District & Sessions Judge(HQs)
Delhi

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL.
JUDGE (PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

No.Stat./Inst./RADC/Gaz./2020/E-13573-13612

Dated, 15th September, 2020.

E-copy of the Circular, received through e-mail from the Ld. Officer In-charge (Judl.), for Ld. Principal District & Sessions Judge (HQs) be forwarded digitally for information and necessary compliance to:-

1. All the Ld. Judicial Officers posted at Rouse Avenue District Court, New Delhi.
2. The Branch In-charge, Computer Branch to upload the same on the Official Website of the court.
3. The P.S./Reader to the Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi.

This issues with the prior approval of Ld. District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RADC, New Delhi.

Sd/-
(Arun Bhardwaj)
Officer In-charge (Judl.)
For Principal District & Sessions Judge
cum-Special Judge (PC Act)(CBI)
RADC, New Delhi.